

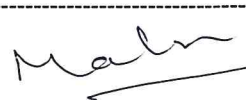
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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.116/ BB/2017	-	For compliance of office objections raised by registry	241/ 242	Mr. Walter Fernandes Vs Rema Country Holdings Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	MAHESH N 8105084384	WALTER FERNANDES APPLICANT	

PCS for petitioner is present. Registry has raised objections.  
List it for compliance of objections on 15.11.2017.

  
MEMBER (J)

  
MEMBER (T)